

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.306
56/252/ND/2021

IN THE MATTER OF:

Dreamz Shapers Technobuild Pvt. Ltd.

.... APPELLANT

Vs.

ROC

.... RESPONDENT

SECTION

U/s 252 Companies Act 2013

Order delivered on 13.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI PRAVEEN GUPTA
MEMBER (JUDICIAL)

PRESENT:

For the ROC : Ssaurabh Indura, Company Prosecutor for ROC, Delhi

For the Appellant : CS Sunpreet Singh

For the I.T. Department : Mr. Puneet Rai, Advocate for Income Tax Department

ORDER

List on **03.02.2023** before Regular Bench.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(PRAVEEN GUPTA)
MEMBER (JUDICIAL)